## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

| TRANSFER PETITION NO.                      | CP (TCAA) No.23/HDB/2017                  |
|--|---|
| COMPANY PETITION/APPLICATION NO.           | CP/298/2016                               |
| NAME OF THE COMPANY                        | Sri Brunda Infrastructure Private Limited |
| NAME OF THE TRANSFEROR/DEMERGER<br>COMPANY |   |
| NAME OF THE TRANSFEREE/RESULTING COMPANY   | Sri Brunda Infrastructure Private Limited |
| UNDER SECTION                              | 391/394                                   |

## Counsel for TRANSFEROR/DEMERGER COMPANY

| Name of the Counsel(s) | Designation | E-mail & Telephone No.            | Signature              |
|------------------------|-------------|-----------------------------------|------------------------|
| V.S. Rajn              | Advocati    | Vsrow @ reditt. com<br>9848083415 | B. sho<br>to v.s. Rase |

## Counsel for TRANSFEREE/RESULTING COMPANY

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Member (J)

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